

Telecom Regulatory Authority of India
General Administration Section
Mahanagar Doorsanchar Bhawan
Jawaharlal Nehru Marg, Near Zakir Hussain College
New Delhi - 110002.

No. 16 - 1/2013 - GA

Dated: August 13, 2013

Tender Notice

To,

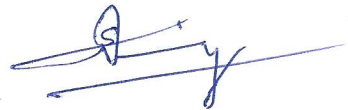
Subject: Quotation for printing & supply of Telephone Directory for TRAI.

The undersigned is directed to invite sealed quotations for Printing & supply of Telephone Directory for TRAI (350 Nos. in English and 250 Nos. in Hindi), Mahanagar Doorsanchar Bhawan, New Delhi on the terms and conditions mentioned below and sample provided by TRAI. In case you are interested to print & supply the above item to TRAI, you are requested to submit your rates for the item to the undersigned by name in sealed cover. The sealed quotations addressed to the Sr. Research Officer (GA), TRAI, Mahanagar Doorsanchar Bhawan, Jawaharlal Nehru Marg (Old Minto Road), New Delhi - 110002, and clearly marked **'Printing & Supply of Telephone Directory'** should reach this office **by 3:00 PM on August 21, 2013**. The quotation will be opened by the Tender Evaluation Committee (TEC) on the **same day at 3:30 PM** in Room No. 203, Mahanagar Doorsanchar Bhawan, in the presence of the bidders who wish to be present. The scope of work and other specifications may be ascertained from the office of TRAI during working hours on any working day on or before August 20, 2013.

Terms and conditions

1. Quotation received after due date and time, those received without sealed cover and rates not quoted in the proforma given below, will not be accepted.

SN	Name of Item	Unit Price (In ₹)	Tax	Total cost per unit (₹)	
				In figures	In words
1.	Telephone Directory in English				
2.	Telephone Directory in Hindi				
Total					



2. No request for change in rates quoted / accepted will be entertained for any reason.
3. Canvassing in any case or form is strictly and rate quotation of tenderer who resorts to canvassing will be summarily rejected.
4. Rates should be quoted without erases and overwriting. Any correction in rates is required to be signed by the tenderer otherwise the tender may be summarily rejected.
5. The competent authority in this Department reserves the right to reject any or all the rate quotations without assigning any reason thereof. TRAI is not bound to accept the lowest tender.
6. Work will be awarded to the firm recommended by the Tender Evaluation Committee and approved by the Competent Authority in TRAI.
7. The Telephone Directory details should be collected from TRAI office and printed directory to be delivered to TRAI office by the firm without any extra charges, within 15 working days from issue of work order.
8. Sample of the telephone directory can be seen / collected from the office of the undersigned on any working day between 11 AM to 5 PM.
9. The payment will be released after verification of the allotted work on production of bills. 5% of bill amount will be deducted for poor service or delay in complying with the date of delivery of the order placed. The entire job will be rejected, if the same has not been carried out in accordance with the specification / sample.



(S. N. Tiwary)

Sr. Research Officer (GA)
Tel.011-23233602.